

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.05/17	-	For acceptance of Chairman's report	230/ 232	Textron India P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. RAJASHREE 9632462798	Applicant	B. Rajashree

The matter is listed for acceptance of Chairman's report. In the course of arguments, it came to the notice of the Tribunal that the appointed date has been changed in the meeting as per the Chairman's report and amended scheme has been enclosed. The Tribunal directs the counsel to explain how the Chairman permitted for changing the appointed date when direction given to him was for conducting the meeting with regard to the approval of the scheme.

On the request of the counsel, for clarification list it on 11.10.2017.

  
MEMBER (J)